

- (c) if so, the details thereof;
- (d) whether the proposal is approved; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes Sir, a part of the Chhatrapati Shivaji Terminus is a heritage structure that will be preserved during formulation of the proposal of the station development.

- (b) to (d) No land has been offered by the Government of Maharashtra for such development.
- (e) Does not arise.

Private participation in railways facilities

841. SHRI O.T. LEPCHA:

SHRI SANTOSH BAGRODIA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that private players are being allowed to establish budget accommodations on Railways property;
- (b) whether it is also a fact that Railways have encouraged private participation in catering services;
- (c) if so, whether such scheme also covers railway retiring rooms and waiting rooms; and
- (d) if not, whether Government consider bringing in private participation in these facilities considering the dismal maintenance of these facilities being used by common passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir. The Indian Railways has entrusted Indian Railway Catering and Tourism Corporation Ltd. with the work of setting up Budget Hotels in the vicinity of major railway stations either directly or through Public Private Participation.

- (b) The matter is under review.

(c) and (d) A scheme for effecting upgradation of Retiring Rooms by implementation of the Renovation / Rehabilitation Operation and Transfer (ROT) Scheme through Public Private Participation (PPP) was conceptualized and instructions were issued to zonal railways.

Pushing of a woman passenger from train

842. SHRI VARINDER SINGH BAJWA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that a pregnant woman passenger was recently pushed out from running train by two constables of the GRP, leading to the death of the woman;
- (b) if so, whether an enquiry has been held in the matter; and

(c) if so, the findings thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir. On 18.06.2009 one person named Shri Dinesh Kumar accompanied by his pregnant wife and a two years daughter boarded Train No. 190 Dn. passenger (Mailani-Gonda) from Tikoniya Railway Station to reach Majhrapurab. He hanged his bicycle on the window of the coach. On being asked by the GRP escort party of Mailani, he failed to produce any luggage ticket for his bicycle. On this, quarrel took place between the GRP staff and the lady. The GRP staff pushed her out alongwith the bicycle resulting in her death on the spot.

(b) and (c) Government Railway Police/ Lakhimpur registered a case *vide* crime no. 45/09 U/s 304/383/384 IPC against both the GRP staff. On 18.06.2009, the aforesaid GRP staff have been arrested and sent to judicial custody and on 21.06.2009 they have been dismissed from police service. Further, in charge GRP/ Mailani outpost has been suspended and Station Officer/ Government Railway Police/ Lakhimpur has been attached to Head Quarter/ Lucknow.

Trains plying without pandrole clip

†843.SHRI JANESHWAR MISHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that trains are plying on the tracks having no pandrole fastener clip which ever poses a lurking possibility of major tragedy;

(b) whether Government is taking any step to prevent the theft of these clips alongwith placing new fastener clips at the earliest as well; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) No, Sir. Daily patrolling of track is done on Indian Railway to ensure that there are no missing pandrol clips (these are now called elastic rail clips). However, instances of theft of track fittings, including pandrol clips, do get reported from time to time. Immediate action is taken to recoup them.

(b) Track is being patrolled by keyman every day for routine inspection and to notice theft, if any. The missing clips are replaced immediately as and when noticed.

(c) In addition to above, security patrolling is also done on identified sections to guard against any miscreant activity.

National projects in NER

844. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of RAILWAYS be pleased to state:

(a) the implementation status and target set for various National projects in the NER indicating the progress made, so far;

†Original notice of the question was received in Hindi